

Government of India



INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from SMT. RANI DEVI a return of income and/or return of fringe benefits in Form No. ITR 3 for assessment year 2009-10, having the following particulars.

PERSONAL INFORMATION	Name <u>RANI DEVI</u>		PAN <u>AFHIPD95194C</u>		
	Flat/Door/Block No.		Name Of Premises/Building/Village		
	Road/Street/Post Office <u>ROAD NO. 13,</u>		Area/Locality <u>HATEL NAGAR</u>		
	Town/City/District <u>BATNA</u>		State <u>BIHAR</u>	States (fill the code) <u>17</u>	
Designation of Assessing Officer (Ward/ Circle)		Original or Revised			
COMPUTATION OF INCOME AND TAX THEREIN	1	Gross total income	(Agriculture Income 2,00,000/-)	1	6,73,455.60
	2	Deductions under Chapter-VI-A		2	
	3	Total Income		3	6,73,455.60
	3a	Current Year loss (if any)		3a	
	4	Net tax payable		4	1,40,120.00
	5	Interest payable		5	
	6	Total tax and interest payable		6	1,40,120.00
	7	Taxes Paid			
	a	Advance Tax	7a		
	b	TDS	7b		
	c	TCS	7c		
	d	Self Assessment Tax	7d	1,40,120.00	
	e	Total Taxes Paid (7a+7b+7c+7d)	7e	1,40,120.00	
	8	Tax Payable (6-7e)	8		
9	Refund (7e-8)	9			
COMPUTATION OF FRINGE BENEFITS AND TAX THEREON	10	Value of Fringe Benefits		10	
	11	Total fringe benefit tax liability		11	
	12	Total interest payable		12	
	13	Total tax and interest payable		13	
	14	Taxes Paid			
	a	Advance Tax	14a		
	b	Self Assessment Tax	14b		
c	Total Taxes Paid (14a+14b)	14c			
15	Tax Payable (13-14c)	15			
16	Refund (14c - 15)	16			

Receipt No.
Date

6110006927

